

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 18.02.2021 (THURSDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1096 of 2020  <b>Part Heard</b>	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd & Anr.  <b>With</b>	Divij Kumar	Supriyo Gole-R1 Nattasha Garg-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 1109 of 2020  <b>Part Heard</b>	BRS Ventures Investment Ltd. Vs. SREI Infrastructure Finance Ltd.& Anr.	Robin Sirohi	Nattasha Garg-R2

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-sd/-  
Registrar**